

DIVISION BENCH
COURT - II

O-244

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/16(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	IL&FS FINANCIAL SERVICES LIMITED VS VISTAR FINANCIERS PVT LTD
UNDER SECTION	SEC. 45QA RBI ACT

Appearance (via video conferencing/physically)

Ms. Ramya Hariharan, Adv.] For the Petitioners
Ms. Asmita Rakhecha, Adv.]
Mr. Soumyajit Saha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **13.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**